

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA No.83/97

Date of order: 09.04.1999

K.C.Bhatt S/o late Shri H.L.Bhatt, aged about 45 years, r/o 12/713, Malviya Nagar, Jaipur presently working as L.D.C., E.S.I. Corporation, Panchdeep Bhawan, Bhawani Singh Road, Jaipur.

.. Applicant

Versus

1. Union of India through the Secretary to the Ministry of Labour, Government of India, New Delhi.
2. The Director General, ESI Corporation, Kotla Road, New Delhi.
3. Regional Director, ESI Corporation, Panchdeep Bhawan, Bhawani Singh Road, Jaipur.
4. Deputy Regional Director, ESI Corporation, Jaipur.
5. Shri Om Prakash Sharma, presently posted as U.D.C. (Ad hoc), Head Office, Chittor.
6. Shri Dinesh Chand Sen, presently posted as UDC, Regional Office, Jaipur.

.. Respondents

Mr. R.D.Tripathi, counsel for the applicant

Mr. U.D.Sharma, counsel for the official respondents

CORAM

Hon'ble Mr. Gopal Krishna, Vice Chairman

Hon'ble Mr. Gopal Singh, Administrative Member

ORDER

Per Hon'ble Mr. Gopal Krishna, Vice Chairman

Applicant, K.C.Bhatt, has filed this application under Section 19 of the Administrative Tribunals Act, 1985 mainly claiming for a direction to the respondents to promote him to the post of Upper Division Clerk w.e.f. 30.8.96.

2. We have heard the counsel for the parties.
3. The learned counsel for the applicant does not press this application on merits in view of the decision rendered by us today in OA No. 126/97. This application is, therefore, dismissed as having become infructuous. No order as to costs.

*Gopal Singh*

(GOPAL SINGH)

Administrative Member

*C Krishna*

(GOPAL KRISHNA)

Vice Chairman